

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.157 of 2015

Dated : 20th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Assam Electricity Grid Corporation Ltd. Appellant(s)
Versus
Assam Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant (s) : Mr. Barnali Das, Mr. Pradeep Kumar
and Mr. Avijit Roy

Counsel for the Respondent (s) : -

ORDER

Heard. Admit and register the issue. Issue notice to the sole respondent, Assam Electricity Regulatory Commission, within three weeks from today. Counter affidavit be filed within three weeks and rejoinder, if any, within two weeks thereafter after serving a copy to the other side. Dasti service is permitted.

Post this appeal for hearing on **15th October, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/dk